

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

31

C.S.P. No. 523/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Standard Greases Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	Ahmed
	Ahmed Churawal		

ORDER

CSP 523/230-232/NCLT/MB/MAH/2017

CSP 526/230-232/NCLT/MB/MAH/2017

CSP 531/230-232/NCLT/MB/MAH/2017

CSP 534/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.9.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)